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ITEM NO.108

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 12609/2016

DEVI CHARAN AGARWAL

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH AND ORS.

Respondent(s)

(with interim relief and office report)

Date : 18/07/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pankaj Kumar Singh, Adv.

Ms. Prerna Mehta, Adv.

For Respondent(s)

Mr. Gaurav Srivastava, Adv.

Mr. Anuvrat Sharma, Adv.

Mr. R. C. Kohli, Adv.

Mr. B.P. Singh Dhakray, Adv.

Dr. Kailash Chand, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time is granted to all the respondents for filing counter affidavit.

Registry to update the name of the Ld. Counsel for the appearing respondents in the Cause List.

List again on 19.9.2016.

(PAWAN DEV KOTWAL)

Registrar